

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO.3634

TO BE ANSWERED ON THE 8TH AUGUST, 2017

AGREEMENT FOR CULTIVATION OF PULSES CROP

3634. SHRI JITENDRA CHAUDHURY:
SHRI K. PARASURAMAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ऋदुशुआओ एवं किसान कल्याण ½âãè be pleased to state:

- whether the Government has entered into agreement with foreign Government including Mozambique and Myanmar to cultivate pulses crop on leased land in foreign countries;
- if so, the details thereof including the total number of agreements made by the Government for acquisition of agricultural lands on lease for the purpose;
- whether the Government has also fixed target of achieving substantial production of pulses crops in those countries and if so, the details thereof;
- whether the Government has paid/proposes to pay a certain price per quintal to the farmers of these foreign countries for growing arhar/tur dal and if so, the details thereof along with the benefits guaranteed to the said farmers as per the agreements amongst the Governments; and
- whether seeds, technology and transportation costs etc. would be borne by the Government in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ऋदुशुआओ एवं किसान कल्याण ½âãè (SHRI S.S. AHLUWALIA)

(a) & (b): No, Madam. MoUs signed with Myanmar (on 25.04.1998) and Mozambique (on 12.05.2003) by this Ministry for cooperation in the field of agriculture sectors, does not have specific provision relating to pulses.

However, Ministry of Consumer Affairs, Food and public Distribution has signed as MoU with Mozambique on July 7, 2016 wherein both countries undertake to support production and promote consumption and trade of Pigeon peas. The MoU also has provision for promoting production and trade in other varieties of pulses and cooperate in the areas of research and production of seeds.

(c): No such target has been fixed in the MoU.

(d) & (e): The agreement fixed the price for support of Pigeon peas at the price based on Minimum Support Price declared by the Government of India, for public procurement in India with suitable adjustments for cost of procurement, freight. These adjustments would be mutually decided between both countries after examining the relevant data.
